

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**ITEM No. 10**

**C.P.(IB)-06(MB)/2019**

**IN THE MATTER OF:**

Meena S Gupta

.... Petitioner/Applicant

v.

Satellite Developers Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code**

**Order delivered on 24.06.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON. ACTG. PRESIDENT**

**SH. RAVIKUMAR DURAISAMY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Mr. Rubina Khan, Adv.

For the Respondent

Mr. Dinesh Shink, Adv.

**ORDER**

List the matter for hearing on 14.07.2021.

**Sd/-**  
**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

**Sd/-**  
**(RAVIKUMAR DURAISAMY)**  
**MEMBER (TECHNICAL)**

24.06.2021  
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